

**GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1004  
TO BE ANSWERED ON 27.06.2019**

**Fluoride Contamination of Water**

**1004. SHRI BALASHOWRYVALLABHANENI:**

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether nine districts in Andhra Pradesh including Krishna are suffering due to excess fluoride in drinking water;
- (b) if so, the details thereof;
- (c) whether the Union Government is planning to address this grave problem under National Programme for Prevention and Control of Fluorosis (NPPCF) in the State and also through other programmes of the Union Government and if so, the details thereof; and
- (d) the details of financial and technical help that the Union Government extended to Andhra Pradesh to control extent of fluoride during each of the last three years and the current year, district-wise?

**ANSWER  
MINISTER OF STATE FOR JAL SHAKTI  
(SHRI RATTAN LAL KATARIA)**

(a) & (b) As reported by Govt. of Andhra Pradesh on IMIS of DDWS, a total of 9 districts namely Nellore, Guntur, Prakasam, Ananthapur, Kurnool, Krishna, Chittoor, Visakhapatnam and Srikakulam are affected from Fluoride in the State of Andhra Pradesh

(c)&(d) Rural Drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute, operate & maintain the schemes for providing safe drinking water to rural population.

In order to prevent and control problem of Fluorosis in the country, "National Programme for Prevention and Control of Fluorosis (NPPCF)" is being implemented in Nellore, Guntur, Prakasam, Ananthapur, Kurnool, Krishna, Chittoor, Visakhapatnam and Srikakulam, districts of Andhra Pradesh by the Ministry of Health and Family Welfare.

The fund approved under Record of Processing (RoP) for implementation of NPPCF in the State of Andhra Pradesh during the last three years and current financial year are as follows:

<b>Year</b>	<b>RoP(in Lakhs)</b>
2016-17	49.77
2017-18	150.24
2018-19	19.12
2019-20	60.12

During March 2016, with the recommendation of NITI Aayog, an amount of Rs. 21.26 crore to Government of Andhra Pradesh was released for installation of community water purification plants in fluoride affected habitations.

In addition to this, the Ministry of Drinking Water and Sanitation had launched the National Water Quality Sub-Mission (NWQSM) on 22<sup>nd</sup> March 2017 under NRDWP to provide safe drinking water to 27,544 arsenic / fluoride affected rural habitations in the country. The details of financial releases made to Govt. of Andhra Pradesh for coverage of Fluoride affected habitations in Andhra Pradesh during the last three years under NWQSM is as follows:

<b>Year</b>	<b>Release (in Rs. Crores)</b>
2016-17	0.12
2017-18	15.43
2018-19	10.19

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